

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 5
173/241-242/PB/2019

IN THE MATTER OF:

Emmar Holding II

v.

Emaar MGF Land Ltd. & Ors.

.... Applicant/petitioner

.... Respondent

Order under Section 241-242

Order delivered on 05.08.2020

ORDER

Renotified to 21.08.2020.



(Nirmala Vincent)
Court Officer

05.08.2020
Aarti